

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3102
ANSWERED ON:27.07.2009
PATENT OF CROPS
Khaire Shri Chandrakant Bhaurao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of crops patented/registered till date; and
- (b) the time by which sugarcane, turmeric and ginger are likely to be patented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a): In accordance with Section 3 (j) of the Patents Act, 1970, plants and animals in whole or any part thereof are not patentable.
- (b): Does not arise.